

RESERVE BANK OF INDIA

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RBI/ 2004-05/ 386 DBOD. Dir (Exp). No. 73 / 04.02.02/ Gold Card/ 2004-05

March 04, 2005

The Chairman/ Chief Executive of all Commercial banks

Dear Sir

Gold Card Scheme for Exporters

Please refer to our circular IECD. No.12/ 04.02.02/ Gold Card/ 2004-05 dated 18th May 2004 regarding the Gold Card Scheme for Exporters.

The paragraph 3.1.3 may be amended to read as follows:

"The Scheme may not be applicable to those exporters who are blacklisted by ECGC or included in RBI's defaulter's list/ caution list or making losses for the past three years or having overdue export bills in excess of 10 per cent of the **previous year's turnover**."

Yours faithfully

(A. Sreekumaran) General Manager